


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**ORDER**

In super-session of all earlier orders, the following Officers are hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned against their names with immediate effect:-

S.No.	Name of the Branch(s)	Officer In-Charge	Link Officer In-Charge
1.	Leave Sanctioning Authority of the Officers of DHJS and DJS except himself.	Sh. Rajiv Mehra Presiding Officer, Industrial Tribunal-02	Sh. Arvind Kumar, Spl. Judge (PC Act) (CBI)-10
2.	Administration I, II & III	Sh. Manoj Kumar Nagpal, Spl. Judge (PC Act) (CBI)-09	Sh. Sameer Bajpai, Spl. Judge (PC Act) (CBI)-14
3.	Judicial	Sh. Arun Bhardwaj Spl. Judge (PC Act) (CBI) (Coal Block Cases)-01	Sh. Sanjay Bansal, Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02
4.	R & I and RTI	Sh. Gorakh Nath Pandey, Presiding Officer, Labour Court-04	Sh. Satish Kumar Arora, Spl. Judge (PC Act) (CBI)-05
5.	Accounts, Fine & Audit and Cash	Ms. Nirja Bhatia Spl. Judge (PC Act) (CBI)-03	Sh. Lal Singh, Presiding Officer, Labour Court-02
6.	General & Stationery Branch	Sh. Balwant Rai Bansal, Spl. Judge (PC Act) (CBI)-17	Ms. Kiran Bansal, Spl. Judge (PC Act) (ACB)-01
7.	Pool Car	Sh. Ajay Goel, Presiding Officer, Labour Court-06	Ms. Neelofer Abida Perveen Presiding Officer, Labour Court-22
8.	Care Taking	Sh. Vikas Dhull, Spl. Judge (PC Act) (CBI)-23	Sh. Pulastya Pramachala, Spl. Judge (PC Act) (CBI)-13
9.	Copying Agency	Sh. Sanjeev Aggarwal Spl. Judge (PC Act) (CBI)-02	Ms. Anu Grover Baliga Spl. Judge (PC Act) (CBI)-21
10.	Vigilance and Litigation	Sh. Arvind Kumar Spl. Judge (PC Act) (CBI)-10	Sh. Prashant Kumar, Spl. Judge (PC Act) (CBI)-07
11.	PRO/Facilitation Centre	Sh. Dig Vinay Singh, Spl. Judge (PC Act)(ACB)-02	Sh. Amit Kumar, Spl. Judge (PC Act) (CBI)-04
12.	Record Room (Sessions) and Digitization	Ms. Geetanjali Goel Spl. Judge (PC Act) (CBI)-24	Sh. Sanatan Prasad Presiding Officer, Labour Court-05
13.	Computer	Sh. Arun Bhardwaj Spl. Judge (PC Act) (CBI) (Coal Block Cases)-01	Sh. Ajay Gulati, Spl. Judge (PC Act) (CBI)-12
14.	Library	Sh. Pulastya Pramachala, Spl. Judge (PC Act) (CBI)-13	Sh. Vishal Gogne, Spl. Judge (PC Act) (CBI)-08
15.	Leave for Staff	Sh. Anurag Sain, Spl. Judge (PC Act) (CBI)-11	Sh. Balwant Rai Bansal, Spl. Judge (PC Act) (CBI)-17
16.	Bail and Filing Section.	Sh. Anil Antil Spl. Judge (PC Act) (CBI)-15	Sh. Joginder Prakash Nahar, Presiding Officer, Labour Court-09
17.	Protocol Branch	Sh. Tarun Yogesh, Presiding Officer, Labour Court-08	Ms. Anjani Mahajan, Chief Metropolitan Magistrate

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

  
**(VINAY KUMAR GUPTA)**  
Principal District & Sessions Judge  
-cum- Special Judge(PC Act)(CBI)  
Rouse Avenue District Court,  
New Delhi

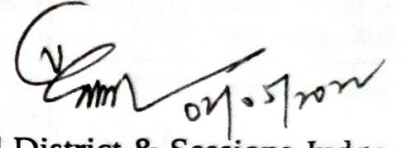


No.OIC/RACC/Gaz./2022/ 13356-13438 -C

Dated, Delhi the 02/5/22

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue District Court, New Delhi.
4. All the Branch In-charges, Rouse Avenue District Court, New Delhi.
- ✓ 5. The Web-site Committee, Tis Hazari Courts, Delhi.
6. The P.S./Reader to the undersigned.



Principal District & Sessions Judge-  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue District Court,  
New Delhi